

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Criminal Appeal No.1236/2015

CHAIN SUKH GOLE Appellant(s)

VERSUS

REGISTRAR, HIGH COURT OF JUDI.AT ALLAHABAD & ORS. Respondent(s)
(With appln. for stay and office report)

WITH
Crl.A.Nos.1235/2015 & 1237/2015
(With applns. for stay and Office Report)

Date : 11/01/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s) Mr. Shashindra Tripathi,Adv.
For Mr. Debasis Misra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

arty State of Uttar Pradesh be added as a p
dded respondent.
Issue notice by speed post to the newly a
respondent-State, returnable on 29th February, 2016, which
shall also be served upon its Standing counsel.
Proforma respondents need not be served.
Interim relief granted earlier, shall continue till
4th March, 2016.

Signature Not Verified

(Sarita Purohit)

(Sneh Bala Mehra)

Digitally signed by
Sarita Purohit
Date: 2016.01.14

Court Master

Assistant Registrar

11:23:11 IST
Reason: